

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. †1553  
TO BE ANSWERED ON 12.02.2019**

**REGISTERED NGOs**

†1553. **SHRI ARVIND SAWANT:**  
**SHRI KRUPAL BALAJI TUMANE:**  
**SHRI G.M. SIDDESHWARA:**  
**SHRI RAJESHBHAI CHUDASAMA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of Non-Governmental Organisations (NGOs) registered and functioning under his Ministry at present;
- (b) the number of NGOs provided funds for running the organisation and implementation of various programmes along with the funds released in this regard during the last four years and the current year, State/UT-wise;
- (c) whether the accounts of such NGOs are registered with his Ministry and if so, the details thereof;
- (d) whether the authorized Chartered Accountants empanelled with the Ministry undertake annual audit of the accounts of such NGOs;
- (e) if not, the process whereby such NGOs get their accounts audited; and
- (f) the action proposed to be taken against the NGOs that fail to comply with the norms, maintain their accounts properly and get their accounts audited ?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

(a) & (b) : This Ministry has launched a portal "[www.ngograntsje@gov.in](http://www.ngograntsje@gov.in)" called *e-Anudan* with effect from 01-04-2014 for online submission and processing of Grants-in-Aid (GIA) applications received from Non Governmental Organisations (NGOs). Total number of NGOs registered on *e-Anudan* since 1.4.2014 are 18,300, out of which 8,412 are also registered on *DARPAN* portal of NITI Aayog. The total number of NGOs who have been provided funds for their projects through *e-Anudan* portal are 1,619. The number of NGOs and funds provided to them in the last four years and the current years State-wise is given in **Annexure**.

(c) to (f): The accounts of NGOs are audited by chartered accountants as per the guidelines of the schemes. However, Ministry has not authorized/empanelled any specific chartered accountant for the purpose. After release of grants-in-aid to NGOs, the final accounts for a financial year are required to be rendered by them with Utilization Certificate and audited accounts signed by a chartered accountant within six months of closing of the financial year. In case the NGOs (i) do not get their accounts audited (ii) do not follow the norms, and (iii) do not maintain their accounts properly then no further grants-in-aid is released to the organization. Also, the Ministry can initiate action to blacklist such organization and take legal action for recovery of funds released to them.

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## Referred to reply to Part (a &amp; b) of Lok Sabha Untarred Question No. 1553 for answer on 12.02.2019

State/UT-wise release of funds during the last four years and current year 2018-19.

(A) Name of Scheme : Grant-in-aid to voluntary and other organizations working for Scheduled Castes (Rupees in Lakh)

S.No	Name of State/UT	2014-15		2015-16		2016-17		2017-18		2018-19	
		No of NGOs	Funds Released	No of NGOs	Funds Released	No of NGOs	Funds Released	No of NGOs	Funds Released	No of NGOs	Funds Released
1	Andhra Pradesh	4	26.06	5	42.20	3	27.41	4	135.77	4	106.15
2	Gujarat	6	23.80	1	1.06	8	25.45	2	32.18	0	0
3	Haryana	6	15.32	0	0.00	3	43.22	1	0.67	2	3.58
4	Himachal Pradesh	2	6.70	1	6.88	1	6.58	1	6.51	1	4.88
5	Jammu & Kashmir	2	6.17	2	13.54	2	33.41	1	9	2	6.51
6	Jharkhand	0	0.00	0	0.00	0	0.00	0	0	0	0
7	Karnataka	29	195.27	24	407.30	20	562.67	12	224.7	8	114.84
8	Kerala		0	0	0.00	0	0.00	0	0	0	0
9	Madhya Pradesh	6	40.14	1	5.86	4	125.40	2	40.23	1	4.30
10	Maharashtra	54	524.03	24	460.67	64	1463.48	40	1119.17	38	481.58
11	Orissa	29	246.51	9	76.20	16	513.66	16	363.50	3	12.74
12	Rajasthan	49	206.92	23	359.42	28	709.57	2	31.19	0	0
13	Tamil Nadu	3	36.24	02	50.18	2	5.74	1	29.96	3	24.97
14	Uttar Pradesh	38	305.62	13	149.66	31	918.36	16	290.58	12	155.09
15	Uttarakhand	1	1.64	0	0.00	0	0.00	0	0	2	17.99
16	West Bengal	11	45.66	3	11.99	6	28.75	6	80.35	9	37.78
17	NCT of Delhi	35	139.62	7	151.62	16	191.36	4	44.81	15	92.28

18	Assam	12	52.99	2	7.29	7	132.84	8	153.73	3	25.79
19	Manipur	11	30.01	1	4.05	12	150.47	1	27.93	9	41.35
20	Telangana	0	0.00	3	46.95	3	69.76	1	59.72	3	25.56
21	NSKFDC	0	NIL	0	1717.00	0	800.00	0	1400.00	0	0
22	NSFDC	0	NIL	0	1460.00	0	1198	0	2950.00	0	1750

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## (B) Name of Scheme : Free Coaching for SC and OBC Students

(Rs. In Lakh)

Sl. No.	Name of State/UT	2014-15		2015-16		2016-17		2017-18		2018-19	
		No. of NGOs	Funds Released	No. of NGOs	Funds Released	No. of NGOs	Funds Released	No. of NGOs	Funds Released	No. of NGOs	Funds Released
1.	Assam	3	28.06	2	22.06	Nil	Nil	Nil	Nil	Nil	Nil
2.	Bihar	Nil	Nil	Nil	Nil	Nil	Nil	1	62.02	1	25.00
3.	Chandigarh	1	7.20	Nil	Nil	Nil	Nil	2	121.50	2	67.50
4.	Delhi	5	89.26	Nil	Nil	2	25.46	9	520.29	5	298.75
5.	Gujarat	1	7.37	Nil	Nil	Nil	Nil	1	73.75	1	47.50
6.	Haryana	1	8.37	1	8.37	Nil	Nil	1	80.37	2	115.53
7.	Jammu & Kashmir	Nil	Nil	1	13.37	Nil	Nil	1	84.05	1	48.12
8.	Karnataka	1	9.50	1	9.50	Nil	Nil	1	92.50	1	62.50
9.	Kerala	1	7.12	1	7.12	1	7.12	Nil	Nil	Nil	Nil
10.	Madhya Pradesh	6	66.30	6	72.30	1	4.93	Nil	Nil	1	10.06
11.	Manipur	1	7.34	1	7.34	1	7.34	1	41.82	Nil	Nil
12.	Maharashtra	3	28.68	5	58.47	1	6.75	1	62.02	1	25.00
13.	Odisha	4	29.31	4	29.31	Nil	Nil	Nil	Nil	Nil	Nil
14.	Punjab	Nil	Nil	Nil	Nil	Nil	Nil	2	165.32	2	107.82
15.	Rajasthan	2	13.68	2	13.68	2	11.84	3	228.35	3	183.08
16.	Tamilnadu	Nil	Nil	Nil	Nil	Nil	Nil	2	150.51	1	47.50
17.	Uttar Pradesh	4	57.00	4	57.00	1	58.80	3	79.34	3	88.84
18.	Uttarakhand	2	13.25	2	13.25	Nil	Nil	Nil	Nil	Nil	Nil

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**(C) Name of Scheme: Assistance for Skill Development of Other Backward Classes/ Economically Backward Classes and Denotified and Semi-Notified Tribes (OBCs/EBCs/DNTs)**

Sl. No.	Name of State/UT	Funds in Rupees Lakh					
		2014-15		2015-16		2016-17	
		No. of NGOs	Funds Released	No. of NGOs	Funds Released	No. of NGOs	Funds Released
1	Assam	0	0.00	1	0.56	0	0.00
2	Gujarat	1	3.1	1	3.10	0	0.00
3	Haryana	2	3.39	0	0.00	0	0.00
4	Maharashtra	9	19.01	16	29.21	3	6.47
5	Manipur	14	29.64	1	1.70	3	4.53
6	Odisha	2	4.41	0	0.00	1	1.83
7	Rajasthan	7	17.42	5	11.55	3	6.93
8	Uttarakhand	1	2.34	1	1.54	0	0.00

Under the Scheme from the year 2017-18, onwards no funds has been released to NGOs

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(D) Name of the Scheme: Babu Jagjivan Ram Chhatrawas Yojna

(Rupees in Lakhs)

SI. No.	Name of State/UT	2014-15		2015-16		2016-17		2017-18		2018-19	
		No. of NGO	Fund Released	No. of NGO	Fund Released	No. of NGO	Fund Released	No. of NGO	Fund Released	No. of NGO	Fund Released
1	Assam	-	-	1	84.80			1	75.81	No fund has been released to NGO during 2018-19	
2	Haryana	02	91.06	3	232.28	2	244.17	2	404.89		
3	Himachal Pradesh	01	98.40	1	378.54	1	60.00	-	-		
4	Maharashtra	04	154.89	5	242.99	2	1555.79	2	170.55		
5	Manipur	02	88.60	4	144.30	3	271.54	3	272.00		
6	Orissa	-	-	1	80	1	53.73	1	133.73		
7	Punjab	02	80.69	3	144.87	1	90.90	-	-		
8	Rajasthan	02	126.46	-	-	-	-	1	126.46		
9	Tripura	-	-	1	100	1	57.50	1	157.50		
10	Bihar	01	81.00	-	-	-	-	-	-		

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## (E) Name of Scheme: Integrated Programme for Senior Citizens (IPSrC)

(Rupees in Lakh)

Sl. No.	Name of State/UT	2014-15		2015-16		2016-17		2017-18		2018-19 (as on 06.02.2019)	
		No. of NGOs assisted	Funds released	No. of NGOs assisted	Funds released	No. of NGOs assisted	Funds released	No. of NGOs assisted	Funds released	No. of NGOs assisted	Funds released
1	Andhra Pradesh	52	352.91	67	389.02	60	647.71	51	728.35	57	973.52
2	Bihar	2	5.60	2	4.43	3	16.07	2	13.37	2	10.20
3	Chhattisgarh	0	0	1	13.85	0	0.00	1	17.95	1	9.13
5	Gujarat	0	0	0	0.00	2	10.51	5	21.03	2	5.09
6	Haryana	4	10.22	12	45.86	12	55.28	10	110.33	8	69.39
7	Himachal Pradesh	2	7.54	2	11.99	2	29.18	3	26.25	1	8.31
10	Karnataka	17	114.39	27	386.18	26	280.62	25	382.63	21	340.03
11	Kerala	1	5.00	4	16.62	5	24.94	3	23.01	5	54.53
12	Madhya Pradesh	4	25.19	4	29.20	4	12.43	6	28.29	7	107.39
13	Maharashtra	15	71.92	30	291.38	37	239.32	38	434.63	19	664.04
14	Odisha	29	203.98	36	324.40	40	774.04	37	730.96	37	589.22
15	Punjab	6	14.91	6	18.26	5	12.51	4	14.58	3	20.40
16	Rajasthan	2	10.29	3	16.44	2	2.24	3	22.59	2	16.28
17	Tamil Nadu	35	190.07	47	469.98	45	639.69	47	707.16	44	956.19
18	Telangana	7	34.45	9	47.24	14	112.93	15	133.95	14	200.83
19	Uttar Pradesh	7	37.17	9	40.08	10	107.29	11	119.11	9	87.93
20	Uttarakhand	3	7.32	4	12.12	3	54.69	4	20.58	4	67.25
21	West Bengal	20	108.63	16	120.00	15	206.55	17	256.36	13	131.07
27	Delhi	5	55.15	6	60.91	6	90.62	9	154.38	0	44.32
29	Arunachal Pradesh	0	0	1	1.13	0	0.00	0	0.00	0	0
30	Assam	13	99.26	15	186.41	16	180.50	16	192.03	11	177.50
31	Manipur	19	131.26	26	252.02	18	186.94	20	260.22	20	285.88
32	Meghalaya	0	0	0	0.00	0	0.00	0	0.00	0	0
33	Mizoram	1	3.10	1	3.77	1	0.54	1	5.89	0	0
34	Nagaland	1	1.13	1	8.10	0	0.00	2	17.43	1	18.90
36	Tripura	2	9.58	3	8.67	2	14.07	3	25.58	2	16.20

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**(F) Name of the Scheme: CENTRAL SECTOR SCHEME OF ASSISTANCE FOR PREVENTION OF ALCOHOLISM AND  
SUBSTANCE (DRUGS) ABUSE**

S.No.	State	2014-15		2015-16		2016-17		2017-18		2018-19	
		No. of NGOs assisted	Total Amount released (in Lakhs)	No. of NGOs assisted	Total Amount released (in Lakhs)	No. of NGOs assisted	Total Amount released (in Lakhs)	No. of NGOs assisted	Total Amount released (in Lakhs)	No. of NGOs assisted	Total Amount released (in Lakhs)
1	Andhra Pradesh	6	60.42	7	68.13	8	152.89	6	128.11	7	177.59
2	Bihar	8	67.00	9	77.16	10	140.80	8	140.11	7	129.14
3	Chhattisgarh	2	30.64	2	16.67	2	13.64	1	7.90	0	0
4	Gujarat	2	36.00	1	26.13	3	113.21	3	50.90	2	104.66
5	Haryana	5	35.31	6	85.31	8	85.31	6	62.83	4	75.75
6	Himachal Pradesh	2	23.95	1	24.96	1	32.75	1	15.03	2	24.30
7	Jammu & Kashmir.	1	23.00	1	4.97	1	20.04	0	0	1	20.04
8	Jharkhand	1	8.50	0	0.00	1	3.90	0	0	0	0
9	Karnataka	22	227.38	19	265.87	21	393.76	7	115.33	0	0
10	Kerala	20	215.91	14	162.84	20	377.71	19	367.16	11	243.01
11	Madhya Pradesh	13	116.00	12	146.12	11	143.19	11	159.26	10	193.80
12	Maharashtra	40	378.85	56	707.78	46	625.67	52	1010.18	50	991.95
13	Orissa	20	227.50	24	386.18	26	569.25	26	622.91	23	508.87
14	Punjab	8	53.00	34	169.89	7	76.12	5	75.91	2	59.38
15	Rajasthan	8	84.33	9	176.38	10	127.49	10	254.12	6	141.36
16	Tamil Nadu	22	203.00	19	234.64	24	411.95	19	351.77	19	449.77
17	Telangana	3	38.65	3	29.80	5	101.44	5	71.29	5	121.03
18	Uttar Pradesh	19	194.00	12	130.05	19	296.45	17	371.77	14	263.93
19	Uttarakhand	2	17.00	3	21.08	2	30.53	3	29.94	3	44.18
20	West Bengal	9	92.56	9	87.23	9	146.45	6	92.33	3	62.09
21	Delhi	5	360.32	6	206.78	6	190.97	5	112.15	3	97.04
22	Puducherry	0	0	1	1.35	1	2.02	1	16.45	2	58.90
23	Assam	13	183.53	10	98.79	15	145.26	13	197.61	12	251.72



24	Manipur	17	292.31	17	313.71	14	276.04	18	437.62	16	422.39
25	Meghalaya	1	4.8	1	6.87	0	0	01	5.17	1	14.13
26	Mizoram	4	51.22	8	116.54	5	139.07	7	123.64	5	111.07
27	Nagaland	5	38.87	4	40.46	5	46.39	3	77.61	4	117.73
28	Tripura	0	0	0	0.00	0	0	0	0	0	0
29	Sikkim	1	9.95	1	9.31	1	7.77	0	0	1	20.29

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## (G) Name of Scheme: Deendayal Disabled Rehabilitation Scheme (DDRS)

Rupees in Lakh

S.No.	Name of the State	2014-15		2015-16		2016-17		2017-18		2018-19 (As on 31.01.2019)	
		No. of NGOs	Funds Released	No. of NGOs	Funds Released	No. of NGOs	Funds Released	No. of NGOs	Funds Released	No. of NGOs	Funds Released
		1	Andhra Pradesh	71	937.24	68	826.83	73	763.14	72	1101.15
2	Arunachal Pradesh	0	0	0	6.74	1	9.64	0	1.58	0	0
3	Assam	24	156.81	16	88.92	15	94.01	14	88.98	3	24.3
4	Bihar	4	55.2	7	62.03	6	25.16	6	80.58	4	35.88
5	Chattisgarh	6	32.88	7	47.49	6	17.51	5	24.3	5	33.84
6	Delhi	12	77.62	21	197.81	14	82.16	13	196.37	4	29.22
7	Goa	1	10.09	1	8.87	1	4.89	0	0	0	0
8	Gujarat	24	63.45	19	47.24	17	32.2	16	58.85	13	50.36
9	Haryana	19	121.77	17	117.94	18	116.24	20	119.5	17	107.98
10	Himachal Pradesh	3	8.79	4	20.53	6	24.16	5	24.84	3	54.03
11	Jammu & Kashmir	3	19.46	2	9.58	1	3.25	1	0.68	2	4.86
12	Jharkhand	2	7.3	2	2.45	1	0.94	0	0	0	0
13	Karnataka	14	102.82	8	77.52	9	96.73	6	83.86	4	53.63
14	Kerala	54	567.05	41	362.25	56	446.16	51	574.32	44	427.54
15	Madhya Pradesh	21	135.14	31	132.69	23	99.75	26	148.04	19	108.31
16	Maharashtra	40	250.45	28	141.47	29	221.47	29	321.64	14	92.64

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17	Manipur	43	225.11	30	284.38	37	270.91	37	448.3	37	394.43
18	Meghalaya	6	36.61	6	45.86	7	65.16	4	23.21	3	35.09
19	Mizoram	2	23.93	2	11.25	2	7.38	2	9.44	3	14.57
20	Nagaland	0	0	1	0.41	0	0	0	0	0	0
21	Odisha	47	363.29	48	445.1	49	329.31	46	526.93	31	288.13
22	Punjab	12	119	6	46.23	11	68.95	11	86.58	6	22.67
23	Rajasthan	29	101.66	30	139.18	27	136.12	26	188.63	19	120.45
24	Tamil Nadu	27	68.89	28	234.29	22	98.77	21	216.42	18	233.25
25	Tripura	2	8.44	1	1	4	12.09	1	2.84	1	0.27
26	Uttar Pradesh	62	463.42	51	550.16	52	376.19	52	557.57	29	461.5
27	Uttrakhand	9	50.88	9	41.47	0	28.01	5	26.52	4	18.06
28	West Bengal	23	143.43	41	304.34	37	361.66	36	384.9	30	202.89
29	Telangana	79	850.13	61	750.13	64	700.88	55	685.37	56	750.24
30	Pudducherry	1	7.18	1	14.83	4	7.16	2	18.36	4	18.31

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(I) Name of Scheme : Grants provided to NGOs under

Dr Ambedkar scheme for celebration of birth / death anniversary of great saints

Rupees in Lakh

S. No.	Name of the State /UT	2014-15		2015-16		2016-17		2017-18		2018-19	
		No. of NGOs	Funds released (Rs. in Lakh)	No. of NGOs	Funds released (Rs. in Lakh)	No. of NGOs	Funds released (Rs. in Lakh)	No. of NGOs	Funds released (Rs. in Lakh)	No. of NGOs	Funds released (Rs. in Lakh)
1.	Andhra Pradesh	-	-	01	0.25	02	0.60	-	-	02	2.40
2.	Assam	-	-	-	-	-	-	-	-	01	0.75
3.	Delhi	-	-	12	4.99	32	9.27	02	0.40	03	5.39
4.	Karnataka	-	-	-	-	-	-	-	-	01	1.41
5.	Madhya Pradesh	-	-	01	0.50	01	0.56	03	1.50	07	10.14
6.	Maharashtra	-	-	01	0.25	01	1.12	-	-	07	4.92
7.	Odisha	-	-	-	-	01	0.19	-	-	03	5.24
8.	Punjab	-	-	-	-	-	-	-	-	01	1.00
9.	Rajasthan	-	-	-	-	-	-	04	2.99	03	4.49
10.	Uttar Pradesh	-	-	03	1.00	04	1.04	02	2.40	09	16.00
11.	West Bengal	-	-	01	0.24	-	-	01	0.24	01	1.00

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